

2

Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.1986/2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 18th day of August, 2004

Ravi Prakash S/o Shri Dharam Dev,
R/o House no.78,
Vill. & P.O. Mundka,
Delhi-41

....Applicant

(By Advocate: Shri U.Srivastava)

Versus

1. Govt. of N.C.T. Delhi through
Its Chief Secretary,
Old Secretariat,
5,Shamnath Mukherjee Marg,
Delhi
2. Chief Engineer,
Irrigation & Flood Control Department,
Govt. of NCT of Delhi,
4th Floor, ISBT Building,
Kashmere Gate,
Delhi-6
3. Supdt.Engineer,
Minor Irrigation Division,
Irrigation & Flood Control Department,
Govt. of NCT of Delhi,
Sector-15,Rohini,
Delhi-85
4. The Executive Engineer,
Minor Irrigation Division,
Irrigation & Flood Control Department,
Govt. of NCT of Delhi,
Sector-15,Rohini,
Delhi-85

....Respondents


Order(Oral)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present petition with liberty to seek review of the order of 11.7.2003 or any other relief in accordance with law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/dkm/